



2026:AHC:51486-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 3950 of 2026

Naseeb Ali And Another

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Abou Sofian Usmani
Counsel for Respondent(s)	:	G.A., Sandeep Kumar Dubey

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioners, learned AGA for the State, Shri Sandeep Kumar Dubey, learned counsel for the respondent no.3 and perused the record.
2. After some arguments, learned counsel for the petitioners has made a statement at the Bar that he does not want to press this writ petition and seeks to withdraw it.
3. Learned AGA for the State as well as learned counsel for the respondent no.3 has no objection to the aforesaid prayer.
4. In view of the statement made, this writ petition is **dismissed** as withdrawn.

March 13, 2026

Nadim

(Achal Sachdev,J.) (Rajiv Gupta,J.)